

(ख) केन्द्रीय सरकार ने ट्रकों द्वारा कोयला ले जाने के लिए कोई परमिट नहीं दिया है और न ही उसने किसी राज्य सरकार का निदेश दिया है कि ऐसा कोई परमिट जारी किया जाए किन्तु यदि आवश्यकता पड़े तो उसे कोई आपत्ति नहीं होगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) During January-June 1980 56.74 million tonnes of coal was produced in the country. During January-June, 1980, 32.38 million tonnes of coal was transported by rail and 14.53 million tonnes of coal was transported by road to various consumers situated all over the country. This excludes the movement of coal by means other than railway wagons and trucks.

(b) Central Government has not issued any permit for transporting coal by trucks nor has it directed any State Government for issue of such permit but it will have no objection if necessity arises.]

आकाशवाणी तथा दूरदर्शन पर राजनीतिक नेताओं के नामों का उल्लेख

135. श्री हुमदेव नारायण यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी से जून, 1980 की अवधि के दौरान रेडियो और टेली-विजन पर किन-किन दलों से सम्बद्ध राजनीतिक नेताओं के नामों का उल्लेख किया गया था तथा उक्त नेताओं में से प्रत्येक के वक्तव्यों के लिए कितना-कितना समय दिया गया था; और

(ख) इन जन संपर्क साधनों पर कितनी बार उनके नाम लिए गए थे ?

†[Mentioning of names of political leaders on AIR and Doordarshan

135. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the political leaders with their party affiliations whose names were mentioned on radio and television and time given to the statements of each of the said leaders during the period from January to June, 1980; and

(b) the number of times their names were referred to on these mass media?]

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) :
(क) और (ख) यह समझा जाता है कि माननीय सदस्य आकाशवाणी और दूरदर्शन द्वारा उन प्रमुख राजनैतिक नेताओं, जो राज्य सभा के सदस्य हैं, के वक्तव्यों को उन कार्यक्रमों में दिए गए समय के बारे में पूछ रहे हैं जो अनन्य रूप से संसदीय कार्यवाहियों को कवर करने से सम्बन्धित है अर्थात् आकाशवाणी के "टु डे इन पार्लियामेंट" और "संसद समीक्षा" तथा दूरदर्शन के "दिस वीक इन पार्लियामेंट", और "संसद समीक्षा"। उक्त सूचना एकत्र की जा रही है और उसको यथा समय राज्य सभा की मेज पर रख दिया जायगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b) It is presumed that the Hon'ble Member is referring to the time given by Akashvani and Doordarshan to statements of prominent political leaders who are Members of the Rajya Sabha in programmes exclusively related to coverage of Parliamentary proceed-

ings, namely, "Today in Parliament" and "Sansad Sameeksha" in Akashvani and "This Week in Parliament" and "Sansad Sameeksha" in Doordashan. The above information is being collected and will be laid on the Table of the Rajya Sabha in due course.]

Fertilizer project at Thal-Vaishet

136. SHRI A. G. KULKARNI:

SHRI S. W. DHABE:

SHRI N. P. CHENGALRAYA
NAIDU:

SHRI K. L. N. PRASAD:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the work at Thal-Vaishet fertilizer project is progressing according to the schedule;

(b) if so, by when the project is likely to be completed and whether any foreign assistance will be required for this purpose;

(c) whether representation received from the Maharashtra Government in connection with the adequate supply of associated and non-associated gas from Bombay High has been considered; and

(d) if so, what quantities of associated and non-associated gas from Bombay High are likely to be allotted to Maharashtra State and which are the other States who have been allowed gas from Bombay High and what is the quantity supplied to them?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) There has been some delay in the implementation of Thal Vaishet fertilizer project.

(b) The project is expected to be completed in 45 months after all the approvals are given. The foreign exchange requirements of the project will be met largely from World Bank and UK credits.

(c) and (d) Yes, Sir. The Working Group set up by Government on optimum utilisation of offshore gas from Bombay High and others offshore fields had received suggestions/representations from various State Governments including the Government of Maharashtra. The Working Group has in its report, which has been broadly accepted by the Government. *inter alia*, recommended that almost all the available lean gas could be utilised for the production of fertilizers in six additional fertilizer plants—one each in Madhya Pradesh and Rajasthan and 4 in Uttar Pradesh—apart from the four plants—two each in Maharashtra and Gujarat—already approved. The requirement of the gas for these plants has been estimated as under:

	(in Million cubic Meters per day) lean Gas (i.e. Associated and/or non associated gas after fractionation for LPG and petrochemicals)
1. Maharashtra (existing & new plants)	4.5
2. Gujarat (new plants)	3.0
3. Madhya Pradesh (new plants)	1.5
4. Rajasthan (new plants)	1.5
5. Uttar Pradesh (new plants)	6.0

16.5 lean gas or 19 million cubic meters per day of natural gas.